

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

No.LR (B).13/2002/Pt/152,


Dated Shillong, the 17th November, 2014

OFFICE MEMORANDUM

The Government of Meghalaya is pleased to revise the appearance fee of Public Prosecutor/Government Pleader, Additional Public Prosecutor/ Additional Government Pleader, Assistant Public Prosecutor/ Assistant Government Pleader from Rs 500/- to Rs 1200/- per day for appearing in any court located outside his/her Headquarters Station for each day of his absence from the headquarters irrespective of the number and kind of cases heard or adjourned on that day.

The above enhanced fee shall be deemed to have come into effect retrospectively from 05.09.2013 and para 2 (e) of Office Memorandum No. LR (B) 1/89/Pt/33, dt 28.03.2000 shall stand modified and amended as aforesaid.

This issues with the concurrence of Finance (E) Department vide their I/D No FE.323/14, dtd 8/09/2014 and I/D No FE.429/14, dtd 13/11/2014.


(L.M. Sangma)


Secretary to the Govt. of Meghalaya,
Law Department.

Memo No.LR (B).13/2002/Pt/152,
Copy to:-

Dated Shillong, the 17th November, 2014.

1. The Accountant General (Accounts /Audit), Meghalaya, Shillong.
2. The Advocate General, High Court of Meghalaya, Shillong.
3. The Additional Advocate General, High Court of Meghalaya, Shillong.
4. The Senior Government Advocate, High Court of Meghalaya, Shillong
5. The Director of Printing & Stationery, Meghalaya, Shillong with a request that the above Office Memorandum be published in the Gazette and 200 spare copies may be furnished to this Department.
6. All District & Session Judge with a request to circulate the same to all APP/AGP in the district.
7. All Deputy Commissioners.
8. All Treasury Officers.
9. All Public Prosecutors/Government Pleader.
10. Finance (E) Department with reference to their I/D above.
11. Law (A) Department.

By Order, etc,


Secretary to the Govt of Meghalaya,
Law Department.
